CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA. No. 3088 of 1992

New Delhi, this 20th day of March, 1998



HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J) HON BLE SHRI K. MUTHUKUMAR, MEMBER(A)

J. A. Samad S/o Mohd. Abdulla R/o L-1/Taj Enclave Geeta Colony DELHI-110031.

... Applicant

None for applicant.

versus

- Union of India, through Secretary Ministry of Urban Development Nirman Bhawan NEW DELHI.
- Secretary Ministry of Personnel, Training, Ministry of Home Affairs PG and Pensions (Department of Personnel and Training)
 Office of the Establishment Officer North Block ... Respondents NEW DELHI.

None for respondents.

ORDER (ORAL)

Smt. Lakshmi Swaminathan, M(J)

We note that none had appeared for the applicant on 16.1.98 and again on 2.2.98. In the circumstances, it appears that the applicant is not interested in pursuing this case. Accordingly, this case is dismissed for default and non-prosecution.

(K. Muthukumar) Member(A)

fathly Smudhe) (Smt. Lakshmi Swaminathan) Member(J)